

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/13524/2025 ARBP/35/2025	M/S. H R CONSTRUCTIONS PVT LTD. VS DIRECTOR IN CHARGE MD, ROURKELLA STEEL PLANT	MILAN KUMAR SWAIN VS	// ( //
2	D-BLAPL/10772/2025 BLAPL/3941/2025	DAVID GARADA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	NABARANGAPUR TOWN /46 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000006/2025
3	D-BLAPL/10792/2025 BLAPL/3942/2025	PUSHPA @ PUSHPANJALI SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /26 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000127/2025
4	D-BLAPL/10802/2025 BLAPL/3943/2025	ALOK MALLIK @ ALOK MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /467 /2024 A.D.J.,KODALA(Ganjam) ST/0000214/2024
5	D-BLAPL/10804/2025 BLAPL/3944/2025	KAMAKHI BEHERA @ USHARANI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /381 /2023 A.D.J.,KODALA(Ganjam) ST/0000179/2023
6	D-BLAPL/10822/2025 BLAPL/3945/2025	PANKAJINI BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PUINTALA /249 /2024 A.D.J.,BOLANGIR(Balangir) SC/0000151/2024
7	D-BLAPL/9973/2025 BLAPL/3946/2025	CHAKRADHAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JALESWAR /37 /2025 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000009/2025
8	D-BLAPL/10526/2025 BLAPL/3947/2025	BADAL MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /245 /2024 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000010/2025
9	D-BLAPL/10641/2025 BLAPL/3948/2025	BALARAM BISOYI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /252 /2024 A.D.J.,BERHAMPUR(Ganjam) ST/0000467/2024
10	D-BLAPL/10856/2025 BLAPL/3949/2025	JOKER @ PRAHALLAD @ PUNIA BEHERA VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	SATYABADI /114 /2019 2ND A.D.J.,PURI(Puri) ST/0000003/2020
11	D-BLAPL/10739/2025 BLAPL/3950/2025	DEBADATTA BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha ) 2(A)CC/0000056/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/10757/2025 BLAPL/3951/2025	ARBAZ KHAN @ ROCKY @ RAKI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /1 /2022 J.M.F.C.,TIGIRIA(Cuttack) CT/0000001/2022
13	D-BLAPL/10768/2025 BLAPL/3952/2025	KETU TADINGI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /30 /2024 J.M.F.C.,LAXMIPUR(Koraput) GR/0000149/2024
14	D-BLAPL/10861/2025 BLAPL/3953/2025	JANMEJAYA BADAJENA @ SAJAN VS STATE OF ODISHA	KUMAR PRAJWAL VS	KHURDA MODEL /109 /2025 S.D.J.M.,KHURDA(Khordha ) GR/0000253/2025
15	D-BLAPL/10769/2025 BLAPL/3954/2025	IMRAN KHAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	MUDULIPODA /23 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000088/2020
16	D-BLAPL/10770/2025 BLAPL/3955/2025	SADANANDA BARADA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BALLIGUDA /98 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar Spl/0000083/2025
17	D-BLAPL/10870/2025 BLAPL/3956/2025	M. KAMAYA VS STATE OF ODISHA	SIBARANJAN POLAI VS	MARINE PS AT ARJIPALLI /37 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000420/2025
18	D-BLAPL/10875/2025 BLAPL/3957/2025	KANHA SETHI @ SUDHANSHU SEKHAR SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /69 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000153/2025
19	D-BLAPL/10330/2025 BLAPL/3958/2025	SIKAN KUMAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /641 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000735/2024
20	D-BLAPL/9991/2025 BLAPL/3959/2025	SARATHI KAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000052/2024
21	D-BLAPL/9808/2025 BLAPL/3960/2025	MITHUN HATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /54 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000034/2025
22	D-BLAPL/9900/2025 BLAPL/3961/2025	DHIRAJ KUMAR NAYAK @ DHIRAJ KUMAR NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /703 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000691/2024
23	D-BLAPL/10763/2025	JAGAT JIBAN PATTNAIK	JUGALA KISHORE PANDA	ANGUL TOWN /216 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3962/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARSI GR/0000255/2025
24	D-BLAPL/10848/2025 BLAPL/3963/2025	MISHRA KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LAIMURA /31 /2023 DISTRICT AND SESSIONS JUDGE,DEOGHUR ST/0000112/2023
25	D-BLAPL/10326/2025 BLAPL/3964/2025	KISAN @ KISAN KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /63 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000160/2025
26	D-BLAPL/10854/2025 BLAPL/3965/2025	CHITARANJAN BEHERA VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	SPL.TASK FORCE /37 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000018/2021
27	D-BLAPL/10855/2025 BLAPL/3966/2025	TUFAN @ TUFAN CHOUDHURY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /414 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003245/2024
28	D-BLAPL/10723/2025 BLAPL/3967/2025	RIZWAN VS STATE OF ODISHA	BHARAT JALLI VS	PAIKMAL /68 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000297/2025
29	D-BLAPL/10826/2025 BLAPL/3968/2025	PRITAM DEHURY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /159 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000075/2025
30	D-BLAPL/10601/2025 BLAPL/3969/2025	PADMASHREE PRASAD DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BOUDH /172 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000079/2025
31	D-BLAPL/10632/2025 BLAPL/3970/2025	SAFIUL HUDA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
32	D-BLAPL/10890/2025 BLAPL/3971/2025	JAYARAM BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /286 /2024 SPECIAL JUDGE (POCSO), SONEPUR(Sonepur) Spl/0000021/2024
33	D-BLAPL/10637/2025 BLAPL/3972/2025	GOURA MOHAN SAHA CHOWDHURY @ CHANDAN VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
34	D-BLAPL/10901/2025 BLAPL/3973/2025	BINOD DUNGURI VS	SARAT KUMAR JENA VS	AMBABHONA /46 /2025 DIST.AND SESSIONS JUDGE,BARGARH

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/10733/2025 BLAPL/3974/2025	STATE OF ODISHA CHANDAN MAHARANA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	Spl/0000012/2025 TELKOI /233 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
36	D-BLAPL/10904/2025 BLAPL/3975/2025	STATE OF ODISHA MAKARA CHANDA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	Spl/0000086/2024 PARJANG /123 /2025 J.M.F.C,PARJANG(Dhenkanal)
37	D-BLAPL/10095/2025 BLAPL/3976/2025	STATE OF ODISHA SAGAR PATTANAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	GR/0000151/2025 Maitri Vihar PS /18 /2025 S.D.J.M.,BHUBANESWAR(Khordha )
38	D-BLAPL/10887/2025 BLAPL/3977/2025	STATE OF ODISHA DHABULU MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000079/2025 B.SINGHPUR /74 /2021 A.D.J.,JEYPORE(Koraput)
39	D-BLAPL/10888/2025 BLAPL/3978/2025	STATE OF ODISHA SAHIL DONGRI VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000030/2021 JEYPORE TOWN /68 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
40	D-BLAPL/10528/2025 BLAPL/3979/2025	STATE OF ODISHA RAMESH CHANDRA BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GR/0000215/2025 SIMULIA /174 /2024 A.D.J., SORO(Baleshwar)
41	D-BLAPL/10201/2025 BLAPL/3980/2025	STATE OF ODISHA TAPAN KUMAR SWAIN VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	ST/0000538/2024 BIRIDI PS /40 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu
42	D-BLAPL/10900/2025 BLAPL/3981/2025	STATE OF ODISHA SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	GR/0000255/2025 SECTOR-15 /184 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh)
43	D-BLAPL/10154/2025 BLAPL/3982/2025	STATE OF ODISHA DHANESWAR CHHATRIA VS STATE OF ODISHA	PRASANNA KUMAR NEGI VS	GR/0003362/2024 LOISINGHA(BOLANGIR) /230 /2024 A.D.J.,BOLANGIR(Balangir)
44	D-BLAPL/10958/2025 BLAPL/3983/2025	STATE OF ODISHA ULA @ JAGA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Spl/0000058/2024 THAKURGARH /217 /2024 S.D.J.M.,ATHMALLIK(Anugul )
45	D-BLAPL/10960/2025 BLAPL/3984/2025	STATE OF ODISHA ULA @ JAGA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0001073/2024 THAKURGARH /218 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0001074/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/11053/2025 BLAPL/3985/2025	CH. LAXMAN REDDY VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /1 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000042/2023
47	D-BLAPL/10962/2025 BLAPL/3986/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMAKHYANAGAR /446 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000844/2024
48	D-BLAPL/10963/2025 BLAPL/3987/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /414 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000405/2024
49	D-CMP/12968/2025 CMP/543/2025	SUBRAT KUMAR BATU @ BADU VS AINTHI BADU	JAYDEEP PAL VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho TS/0000230/1996
50	D-CMP/13862/2025 CMP/544/2025	GAUTAM BUDHA SINGH SAMANT VS RAMACHANDRA MUNI PAL	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),TALCHER(Anugul ) CS/0000239/2013
51	D-CMP/14349/2025 CMP/545/2025	ABANI MANDAL VS SAMIRANA PATRA	SWARUP KUMAR PATNAIK VS	// DIST.&SESSIONS JUDGE,KENDRAPARA Fao/0000052/2024
52	D-CMP/14534/2025 CMP/546/2025	AMARESH SAHOO VS ANJALI BARIK	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000019/2024
53	D-CMP/14012/2025 CMP/547/2025	SASHI BARAD VS DASARATHI SAHOO	PRAKASH KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,NAYAGA Fao/0000009/2024
54	D-CONTC/14342/2025 CONTC/1737/2025	RAJ KUMAR DADHICHI VS MANOJ SATYAWAN MAHAJAN,IAS	ABHINASH BARIK VS	// () //
55	D-CONTC/14239/2025 CONTC/1738/2025	BASANTA KUMAR DASH VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND D.M, ODISHA	ABHIRAM SWAIN VS	// () //
56	D-CONTC/14269/2025 CONTC/1739/2025	DHANESWAR NAYAK VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND D.M	ABHIRAM SWAIN VS	// () //
57	D-CONTC/14549/2025	DR.SMRUTI SNIGDHA SAHOO	AVIJIT MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/1740/2025	VS	VS	0
		DR.SANTOSH KUMAR MISHRA,DIRECTOR,MEDICAL EDUCATION AND TRAINING, ODISHA		//
58	D-CONTC/14550/2025	DR. DEEPAK KUMAR BEHERA	AVIJIT MISHRA	//
	CONTC/1741/2025	VS	VS	0
		ASWATHY S., IAS		//
59	D-CONTC/13665/2025	SATYABRATA NAIK	SAROJA KANTA SAMAL	//
	CONTC/1742/2025	VS	VS	0
		PURNA CHANDRA BARIHA,DIST. EDUCATION OFFICER,KEONJHAR		//
60	D-CONTC/14127/2025	SUSHREETA BARICK	LAXMIKANTA MOHANTY	//
	CONTC/1743/2025	VS	VS	0
		ASWATHY S., IAS		//
61	D-CONTC/13668/2025	JAGANNATH NAYAK	ADV.	//
	CONTC/1744/2025	VS	VS	0
		JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK		//
62	D-CONTC/13981/2025	MANJULATA DASH	SATYABRATA SATAPATHY	//
	CONTC/1745/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
63	D-CONTC/13986/2025	SUMANTA KUMAR APAT	ADV.	//
	CONTC/1746/2025	VS	VS	0
		HRUDANANDA ADHA, B.D.O.,JHUMPURA,KEONJHAR		//
64	D-CONTC/13877/2025	SUNIL KUMAR PRADHAN	LAXMIKANTA MOHANTY	//
	CONTC/1747/2025	VS	VS	0
		ASWATHY S., IAS		//
65	D-CONTC/13670/2025	SANTOSH KUMAR DAS	ADV.	//
	CONTC/1748/2025	VS	VS	0
		JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK		//
66	D-CONTC/9598/2025	RANJAN KUMAR BHUYAN	ADV.	//
	CONTC/1749/2025	VS	VS	0
		ASWATHY S., I.A.S.		//
67	D-CONTC/13991/2025	BABAJI CHARAN MALLICK	ADV.	//
	CONTC/1750/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
68	D-CONTC/14255/2025	TARANISEN PATTNAIK	ADV.	//
	CONTC/1751/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/13651/2025 CONTC/1752/2025	DEORANJAN KUMAR SINGH, P.SECY, REVENUE AND D.M DEPT., ODISHA NEPAL PRAKASH SAMANTA VS BIJAY KUMAR DASH,COMMNR., C.M.C, CUTTACK	ADV. VS	// // ()
70	D-CRLA/10680/2025 CRLA/439/2025	MADHU JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /56 /2023 A.D.J.,NAWARANGPUR(Nabarangapur ) CT/0000041/2023
71	D-CRLA/7165/2025 CRLA/440/2025	BANI@DEBANARAYAN DEBNATH VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	TIRTOL /599 /2023 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000001/2024
72	D-CRLA/10346/2025 CRLA/441/2025	GANESH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /95 /2012 A.D.J.,PADAMPUR(Bargarh ) CT/0000095/2013
73	D-CRLA/10543/2025 CRLA/442/2025	KULAMANI PRADHAN VS STATE OF ODISHA(VIG.)	RAMESH CHANDRA MAHARANA VS	CUTTACK VIGILANCE /52 /2016 SPECIAL JUDGE(VIGILANCE),ANGUL(ANGUL) TR/0000003/2017
74	D-CRLA/10565/2025 CRLA/443/2025	JAYAKRUSHNA BAHUBALENDRA@JITU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CAPITAL P.S. /445 /2017 AD-HOC ADDL.DIST. JUDGE (FTSC), BHARATPUR TR/0002484/2017
75	D-CRLMA/10070/2025 CRLMA/48/2025	PURUSOTTAM DAS VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	MARSHAGHAI /258 /2022 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001350/2022
76	D-CRLMC/6886/2025 CRLMC/1438/2025	ACHARYA AGENCY, CUTTACK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 ()
77	D-CRLMC/10469/2025 CRLMC/1439/2025	SUKADEBA@SUKADEB BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	NIMAPADA /242 /2012 ASST. SESSION JUDGE,NIMAPARA(Puri) ST/0000100/2014
78	D-CRLMC/10477/2025 CRLMC/1440/2025	BIJAYA KUMAR PANDIT @ BIJAY PANDIT VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000038/2023
79	D-CRLMC/10496/2025 CRLMC/1441/2025	MANJULATA PATEL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SUNDARGARH TOWN /217 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000111/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/10670/2025 CRLMC/1442/2025	PRAMAD SAHU@PRAMOD SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAIGHAR /21 /2018 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/000029/2018
81	D-CRLMC/10549/2025 CRLMC/1443/2025	BIJAY KUMAR RANA VS SABYASACHI SAHOO	MONOMOY BASU VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/000020/2022
82	D-CRLMC/9006/2025 CRLMC/1444/2025	PRASANJEET BISWAS VS STATE OF ODISHA	MAMATA MISHRA VS	MOTU /13 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000036/2023
83	D-CRLMC/9419/2025 CRLMC/1445/2025	SUJIT GUDIA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /255 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000858/2021
84	D-CRLMC/8731/2025 CRLMC/1446/2025	SRIKANTA JENA@KALIA VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /75 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000197/2024
85	D-CRLMC/8732/2025 CRLMC/1447/2025	SRIKANTA JENA@KALIA VS STATE OF ODISHA	SIDHARTHA DAS VS	MANIABANDHA /74 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000196/2024
86	D-CRLMC/10574/2025 CRLMC/1448/2025	SUBASH GOCHAYAT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /24 /2009 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000224/2019
87	D-CRLMC/10592/2025 CRLMC/1449/2025	SUSANTA KHUNTIA @ SUSANTA KUMAR KHUNTIA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	KAMAKHYANAGAR /151 /2025 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000278/2025
88	D-CRLMC/10605/2025 CRLMC/1450/2025	ARABINDA DEHURY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /51 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000045/2024
89	D-CRLMC/10617/2025 CRLMC/1451/2025	SIRI @ SRIKANT MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /100 /2019 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000041/2022
90	D-CRLMC/10677/2025 CRLMC/1452/2025	DINESH KUMAR BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000317/2024
91	D-CRLMC/10672/2025	ALOK KUMAR GIRI	SANDEEP RAJ PANDA	BAMBARI /87 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1453/2025	VS STATE OF ODISHA	VS	A.D.J.,CHAMPUA(Kendujhar) Spl/000011/2020
92	D-CRLMC/10730/2025 CRLMC/1454/2025	RATHA@SURATHA NAG@SURATHA CHANDRA NAG VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /227 /2015 S.D.J.M.,BARGARH(Bargarh ) CT/0000577/2015
93	D-CRLMC/11079/2025 CRLMC/1455/2025	FIROZ@FIROJ KHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI TOWN /179 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000654/2024
94	D-CRLMP/10814/2025 CRLMP/478/2025	LAXMIPRIYA DAS VS STATE OF ODISHA	BISMAYA KUMAR STALIN VS	JAGATSINGPUR /66 /2025 ( ) //
95	D-CRLMP/7166/2025 CRLMP/479/2025	HEMANTA GHOSH @ HEMANTA KUMAR GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 ( ) //
96	D-CRLMP/10713/2025 CRLMP/480/2025	SUBHASIS DASH VS SUPRABHA DASH	PABITRA KUMAR NAYAK VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESHWAR Crp/0000021/2024
97	D-CRLMP/10656/2025 CRLMP/481/2025	ANUSAYA DEVI AGARWAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	GURUDIJHATIA /40 /2024 ( ) //
98	D-CRLREV/8698/2025 CRLREV/199/2025	PABITRA BHATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /8 /2025 A.D.J.,NAWARANGPUR(Nabarangapur ) CRA/0000004/2025
99	D-FAO/11184/2025 FAO/159/2025	GANDHARI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000267/2013
100	D-FAO/11176/2025 FAO/160/2025	GANDHARI PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000267/2013
101	D-FAO/11985/2025 FAO/161/2025	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,KHURDA VS RAMA BEHERA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST. COMMISSIONER EC/0000153/2020
102	D-FAO/11031/2025 FAO/162/2025	SR. DIVISIONAL MANAGER , ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR VS ADAM ALI KHAN	VS	// DIVISIONAL LABOUR COMMISSIONER

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-LAA/8471/2025 LAA/17/2025	JEMA MAJHI BIRANCHI PATEL VS SPECIAL LAND ACQUISITION OFFICER, NUAPADA	SUSHANTA KUMAR JOSHI VS	EC/0000016/2018 // CIVIL JUDGE (SD),NAWAPARA(Nuapada) LAR/0000061/2012
104	D-MACA/14149/2025 MACA/408/2025	RINA SAHOO VS IMRAN MOHAMMAD	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000230/2020
105	D-MACA/10034/2025 MACA/409/2025	BRANCH MANAGER ORIENTAL INSURANCE CO. LTD. , BALANGIR VS MANJESH BISHI	RIMJHIMBALA PATI VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000066/2021
106	D-MACA/10943/2025 MACA/410/2025	RAJESH PAREKH VS MANDALU BAG	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000040/2023
107	D-MACA/11535/2025 MACA/411/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,BBSR VS AKSHAYA KUMAR SAHOO	ANUPAM DASH VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000697/2016
108	D-MACA/13348/2025 MACA/412/2025	SUDHANSU SWAIN VS VIKASH GOEL	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000079/2022
109	D-MATA/10989/2025 MATA/155/2025	SUMITRA PATHY VS SATYA NARAYAN SADANGI	DEBASIS PANIGRAHI VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000124/2022
110	D-MATA/14592/2025 MATA/156/2025	KUMUDINI SINGH VS SUDHIR SINGH	DEBABRATA DASH VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000019/2023
111	D-MSA/13773/2025 MSA/19/2025	SASHIREKHA SAHOO VS ANAMA BEHERA	RANJAN KUMAR ROUT VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000043/2023
112	D-RSA/13478/2025 RSA/182/2025	M. PRAMILA VS MADDI KALYANI	C. ANANDA RAO VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000034/2022
113	D-RSA/13154/2025 RSA/183/2025	VINCENTIAN ORISSA SOCIETY, GANJAM VS STATE OF ODISHA	SOUMYA MISHRA VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000001/2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RSA/14081/2025 RSA/184/2025	RAJENDRA KUMAR DAS VS AJAY KUMAR SAMAL	DWARIKA PRASAD MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000064/2024
115	D-RSA/14039/2025 RSA/185/2025	SURENDRA MAJHI @ JENA MAJHI @ HEMBRAM VS RABINDRA MOHANTA	SOUGAT DASH VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000063/2023
116	D-RSA/13650/2025 RSA/186/2025	KAILASH CHANDRA SAHU VS SARASWATI SAHU	SOURAV SUMAN BHUYAN VS	// A.D.J.,JAJPUR(Jajapur ) TA/0000056/1997
117	D-RSA/10991/2025 RSA/187/2025	RUNI PATRA VS KAILASH CHANDRA PATRA	AMITAV TRIPATHY VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA RFA/0000012/2018
118	D-RSA/14409/2025 RSA/188/2025	BALGOPAL MISHRA VS DEBAKI SAHU	JYOTI RANJAN DEO VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000010/2024
119	D-RVWPET/9735/2025 RVWPET/107/2025	NARASINGH MAHARANA VS BANCHHA BEHERA @ BANCHHANIDHI BEHERA	AMITAV TRIPATHY VS	// () //
120	D-TRP(C)/14215/2025 TRP(C)/106/2025	APARAJITA PANDA VS RAKESH PANDA	JAGABANDHU SAHU VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CS/0000015/2025
121	D-WA/13758/2025 WA/712/2025	STATE OF ODISHA VS LAMBODAR MOHANTY	AISHWARYA DASH, A.S.C. VS	// () //
122	D-WA/13532/2025 WA/713/2025	STATE OF ODISHA VS MACHHINDRA KUMAR MEHER	SAROJ KUMAR JEE, A.G.A. VS	// () //
123	D-WA/13557/2025 WA/714/2025	STATE OF ODISHA VS BHAGABAN SAHOO	BIMBISAR DASH, A.G.A VS	// () //
124	D-WA/13760/2025 WA/715/2025	STATE OF ODISHA VS KAILASH CHANDRA DALAI	AISHWARYA DASH, A.S.C. VS	// () //
125	D-WA/13567/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/716/2025	VS RATNA NAYAK	VS	0 //
126	D-WA/13776/2025 WA/717/2025	STATE OF ODISHA VS ANJAN KUMAR JAYSINGH	SARBESWAR BEHERA,A.G.A VS	// 0 //
127	D-WA/13772/2025 WA/718/2025	NATIONAL HEALTH MISSION, BHUBANESWAR VS PRANITA BEHURIA	RAMDAS ACHARY VS	// 0 //
128	D-WA/12459/2025 WA/719/2025	MANAGING DIRECTOR, OSIC LTD., CUTTACK VS PRASHES KUMAR DAS	BIJAYA KUMAR DASH VS	// 0 //
129	D-WA/13839/2025 WA/720/2025	STATE OF ODISHA VS SATRUGHANA MOHANTY	SIDHARTH PRASAD DAS, A.S.C. VS	// 0 //
130	D-WP(C)/13832/2025 WP(C)/10082/2025	PRAHALLAD BEJ VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
131	D-WP(C)/14452/2025 WP(C)/10083/2025	MANOJ KUAMR DASH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
132	D-WP(C)/13603/2025 WP(C)/10084/2025	CHANDRA KANTA NAYAK VS STATE OF ODISHA	OM SWARUP VS	// 0 //
133	D-WP(C)/13710/2025 WP(C)/10085/2025	DAITARI MALLICK VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
134	D-WP(C)/12203/2025 WP(C)/10086/2025	SANTOSH KINDO VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
135	D-WP(C)/10344/2025 WP(C)/10087/2025	ODISHA GRAMYA BANK, RAHAMA BRANCH, JAGATSINGHPUR VS THE EXECUTIVE OFFICER, CESU-CUM-DDO, JAGATSINGHPUR ELECTRICAL DIVISION	AUROVINDA MOHANTY VS	// 0 //
136	D-WP(C)/13631/2025 WP(C)/10088/2025	GANGADHAR PRADHAN VS	MANORANJAN PADHI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/13835/2025 WP(C)/10089/2025	STATE OF ODISHA LILIMA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
138	D-WP(C)/13686/2025 WP(C)/10090/2025	STATE OF ODISHA SATYANARAYAN KAUDI VS	LAXMIKANTA MOHANTY VS	// // 0
139	D-WP(C)/14513/2025 WP(C)/10091/2025	STATE OF ODISHA SANJAY SHARMA VS	SUMAN MODI VS	// // 0
140	D-WP(C)/13377/2025 WP(C)/10092/2025	DOLLY @ SAKHI SHARMA SANJAY KUMAR SAHU VS	SURAJ MOHANTY VS	// // 0
141	D-WP(C)/13998/2025 WP(C)/10093/2025	COMMISSIONER, B.M.C, BBSR SURENDRANATH SINKU VS	JAYANANDA JENA VS	// // 0
142	D-WP(C)/13689/2025 WP(C)/10094/2025	STATE OF ODISHA M/S.MAHINDRA SUSTEN PRIVATE LTD., BBSR VS	CHITTA RANAJAN DAS VS	// // 0
143	D-WP(C)/13602/2025 WP(C)/10095/2025	COMMISSIONER OF CT AND GST, ODISHA DR. NEELIMA KATTI VS	SAMEER KUMAR DAS VS	// // 0
144	D-WP(C)/14152/2025 WP(C)/10096/2025	STATE OF ODISHA MAA DAKHINAKALI W.C.S.LTD, CUTTACK VS	ITISHREE TRIPATHY VS	// // 0
145	D-WP(C)/14056/2025 WP(C)/10097/2025	CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX, CUTTACK KALU CHARAN NAYAK VS	SANGRAM JENA VS	// // 0
146	D-WP(C)/13634/2025 WP(C)/10098/2025	STATE OF ODISHA ITISHREE SETHY VS	RAJENDRA KUMAR PRADHAN VS	// // 0
147	D-WP(C)/14156/2025 WP(C)/10099/2025	DEPUTY COMMISSIONER, PM SHREE KENDRIYA VIDYALAYA SANGATHAN, ODISHA GOLEKHA BIHARI AICH VS	SHESHADEBA DAS VS	// // 0
		CHIEF COMMISSIONER, CGSTA ND CENTRAL EXCISE, BBSR		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/14383/2025 WP(C)/10100/2025	PRAVAKAR NAIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
149	D-WP(C)/14366/2025 WP(C)/10101/2025	TASWEER AHAMAD KHAN VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA CIRCLE, CUTTACK-IX RANGE, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
150	D-WP(C)/13595/2025 WP(C)/10102/2025	SOUMYASHREE SAIPRABHA DAS VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
151	D-WP(C)/14051/2025 WP(C)/10103/2025	SANJIBANI @ SANJIBINI BHATRA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
152	D-WP(C)/14617/2025 WP(C)/10104/2025	SUDESHNA KHAMARI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
153	D-WP(C)/14626/2025 WP(C)/10105/2025	KABITANJALI MUND VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
154	D-WP(C)/14388/2025 WP(C)/10106/2025	BIPADA BHANJAN PANDA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
155	D-WP(C)/13572/2025 WP(C)/10107/2025	KAMALAKANTA MALLIK VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
156	D-WP(C)/13543/2025 WP(C)/10108/2025	JHARANA DIGAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
157	D-WP(C)/13596/2025 WP(C)/10109/2025	JAGABANDHU TAJAN VS MAHANADI COAL FIELD LTD	AKSHAYA KUMAR PANDEY VS	// 0 //
158	D-WP(C)/13765/2025 WP(C)/10110/2025	SUBRAT KUMAR SAHOO VS SUPERINTENDENT OF GST AND CENTRAL EXCISE, IV RANGE, DISTRICT CENTRE, BBSR	RAMESH CHANDRA JENA VS	// 0 //
159	D-WP(C)/13766/2025	BIJAYA LAXMI DHAL	RAMESH CHANDRA JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10111/2025	VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHADRAK CIRCLE	VS	0 //
160	D-WP(C)/13453/2025 WP(C)/10112/2025	SUJATA ORAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
161	D-WP(C)/14048/2025 WP(C)/10113/2025	SASANKA SEKHAR NAYAK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
162	D-WP(C)/13767/2025 WP(C)/10114/2025	KUNDARIA PRAMILA @ PRAMILA KUNDARIA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// 0 //
163	D-WP(C)/12572/2025 WP(C)/10115/2025	SNEHALATA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
164	D-WP(C)/14385/2025 WP(C)/10116/2025	ULLASH GOUDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
165	D-WP(C)/13912/2025 WP(C)/10117/2025	SUSHANTA PRASAD NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
166	D-WP(C)/14499/2025 WP(C)/10118/2025	SHOBHARAM TANDI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
167	D-WP(C)/14234/2025 WP(C)/10119/2025	M/S. GAYATRI POULTRIES PVT. LTD., GANJAM VS SUPERINTENDENT CGST AND CE, BERHAMPUR RANGE-I, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
168	D-WP(C)/13809/2025 WP(C)/10120/2025	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
169	D-WP(C)/13915/2025 WP(C)/10121/2025	BIRENDRA TANDIA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
170	D-WP(C)/13688/2025 WP(C)/10122/2025	DR. RAJA KISHOR SENAPATI VS	SUBHADUTTA ROUSTRAY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/14425/2025 WP(C)/10123/2025	STATE OF ODISHA M/S UTKAL STORE, KALAHANDI VS	RAMDAS ACHARY VS	// // ()
172	D-WP(C)/13921/2025 WP(C)/10124/2025	STATE OF ODISHA DASARATH KISAN VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
173	D-WP(C)/12913/2025 WP(C)/10125/2025	STATE OF ODISHA PRAMILA SAHU VS	RAJJEET ROY VS	// // ()
174	D-WP(C)/14068/2025 WP(C)/10126/2025	STATE OF ODISHA REBATI TRIPATHY VS	BHASKAR SAMANTARAY VS	// // ()
175	D-WP(C)/9516/2025 WP(C)/10127/2025	STATE OF ODISHA ISWAR CHANDRA MOHANTA VS	SUBAS CHANDRA DAS VS	// // ()
176	D-WP(C)/14025/2025 WP(C)/10128/2025	STATE OF ODISHA SECRETARY GENERAL, PALLI VIKASH., KHURDA VS	BISHNU BRATA SINGH VS	// // ()
177	D-WP(C)/14183/2025 WP(C)/10129/2025	STATE OF ODISHA MANOJ KUMAR PATNAIK VS	PRASANTA KUMAR MISHRA VS	// // ()
178	D-WP(C)/12917/2025 WP(C)/10130/2025	STATE OF ODISHA BISHNU CHARAN SAHOO VS	RAJJEET ROY VS	// // ()
179	D-WP(C)/12182/2025 WP(C)/10131/2025	STATE OF ODISHA SWORNALATA MOHANTY VS	SHASHI BHUSAN JENA VS	// // ()
180	D-WP(C)/14363/2025 WP(C)/10132/2025	STATE OF ODISHA SOMANATH NANDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
181	D-WP(C)/14032/2025 WP(C)/10133/2025	COLLECTOR, MAYURBHANJ RAJAT KUMAR TAKRI @ RAJAT TAKRI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// // () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/14369/2025 WP(C)/10134/2025	LAXMI NANDI VS COLLECTOR, MAYURBHANJ	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/12186/2025 WP(C)/10135/2025	CHANDRASEKHAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
184	D-WP(C)/12979/2025 WP(C)/10136/2025	BINAYA KUMAR PANIGRAHI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
185	D-WP(C)/14157/2025 WP(C)/10137/2025	SAMANWITA ROUT VS STATE OF ODISHA	JAGDISH BISWAL VS	// 0 //
186	D-WP(C)/14041/2025 WP(C)/10138/2025	KALIPADA KIRTANIA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
187	D-WP(C)/13512/2025 WP(C)/10139/2025	KAMAL AGRAWAL@ KAMAL KU AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
188	D-WP(C)/9435/2025 WP(C)/10140/2025	PRIYABRATA SAHU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
189	D-WP(C)/9511/2025 WP(C)/10141/2025	BINAYA BAL VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
190	D-WP(C)/10309/2025 WP(C)/10142/2025	UTTAM KUMAR DEY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
191	D-WP(C)/12919/2025 WP(C)/10143/2025	KUSUMA PRAVA MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
192	D-WP(C)/14218/2025 WP(C)/10144/2025	KRUSHNA CHANDRA SAHOO VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
193	D-WP(C)/14274/2025	SARASWATI PILA	MANOJA KUMAR KHUNTIA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10145/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12978/2025	UGRESAN MEHER	RAJJEET ROY	//
	WP(C)/10146/2025	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/13398/2025	NIRANJAN BEHERA	PADMA LOCHAN MOHANTY	//
	WP(C)/10147/2025	VS COLLECTOR, BALASORE	VS	0 //
196	D-WP(C)/12914/2025	AMOD KUMAR ACHARYA	RAJJEET ROY	//
	WP(C)/10148/2025	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/13629/2025	UPENDRA PRADHAN	ULLASH CHANDRA MOHANTY	//
	WP(C)/10149/2025	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/12977/2025	PRASHANT KUMAR MISHRA	RAJJEET ROY	//
	WP(C)/10150/2025	VS STATE OF ODISHA	VS	0 //
199	D-WP(C)/12912/2025	SACHINDRA NARAYAN SARANGI	RAJJEET ROY	//
	WP(C)/10151/2025	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/13701/2025	RANJITA RANI PANDA	SUSANTA SEKHAR MOHAPATRA	//
	WP(C)/10152/2025	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/14466/2025	UMESH CHANDRA DASH	SUBHADUTTA ROUSTRAY	//
	WP(C)/10153/2025	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/14345/2025	KSHIROD CHANDRA NANDA	ADISHA MOHANTY	//
	WP(C)/10154/2025	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/14318/2025	DIPAK KUMAR DASH	CHANDAN KUMAR SAHOO	//
	WP(C)/10155/2025	VS STATE OF ODISHA	VS	0 //
204	D-WP(C)/14616/2025	M/S AMALGAM STEEL AND POWER LTD., KOLKATA	SARADA PRASANNA SARANGI	//
	WP(C)/10156/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/14471/2025 WP(C)/10157/2025	STATE OF ODISHA AROOP KUMAR DEO VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// // 0 //
206	D-WP(C)/14670/2025 WP(C)/10158/2025	ORISSA TRUCK OWNERS ASSOCIATION, CUTTACK VS CUTTACK DEVELOPMENT AUTHORITY,CTC	PRAFULLA KUMAR RATH VS	// 0 //
207	D-WP(C)/13622/2025 WP(C)/10159/2025	DURGA PRASAD DASH VS AUTHORIZED OFFICER, ICICI BANK,MUMBAI	NIRANJAN PANDA VS	// 0 //
208	D-WP(C)/14588/2025 WP(C)/10160/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// 0 //
209	D-WP(C)/13471/2025 WP(C)/10161/2025	RATANI MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
210	D-WP(C)/14672/2025 WP(C)/10162/2025	DINESH KUMAR AGRAWAL VS STATE OF ODISHA	SAVRAV TIBREWAL VS	// 0 //
211	D-WP(C)/13618/2025 WP(C)/10163/2025	NILAMANI MISHRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
212	D-WP(C)/14544/2025 WP(C)/10164/2025	ANCHALIKA MAHASANGHA, BOLAGARH VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
213	D-WP(C)/14547/2025 WP(C)/10165/2025	MAHALAXMI BLOCK STARA MAHASANGHA, BEGUNIA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
214	D-WP(C)/12909/2025 WP(C)/10166/2025	DHIRENDRA KUMAR ROUT VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
215	D-WP(C)/12911/2025 WP(C)/10167/2025	AJOY KUMAR MISHRA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/13684/2025 WP(C)/10168/2025	KUMUDA RANJAN JENA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
217	D-WP(C)/13488/2025 WP(C)/10169/2025	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
218	D-WP(C)/14150/2025 WP(C)/10170/2025	PITAMBAR RANA @ PITAM RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
219	D-WP(C)/14699/2025 WP(C)/10171/2025	BHARATI BAG VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
220	D-WP(C)/14450/2025 WP(C)/10172/2025	PURNA CHANDRA SETHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
221	D-WP(C)/13958/2025 WP(C)/10173/2025	KESHABA CHANDRA SETHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
222	D-WP(C)/13522/2025 WP(C)/10174/2025	PRASANT CHOUDHARY VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
223	D-WP(C)/13604/2025 WP(C)/10175/2025	ANJANEYA CHARITABLE AND EDUCATION TRUST, BRAHMAPUR, GANJAM VS REGIONAL DIRECTORATE OF EDUCATION, BRAHMAPUR, GANJAM	OM SWARUP VS	// 0 //
224	D-WP(C)/13706/2025 WP(C)/10176/2025	MAMATA MALLICK VS MANAGER CANARA BANK,PARADEEP BRANCH	BISWARANJAN DALAI VS	// 0 //
225	D-WP(C)/13744/2025 WP(C)/10177/2025	MATIAN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
226	D-WP(C)/14566/2025 WP(C)/10178/2025	M/S.SHINGHAL AGRI INDUSTRIES PRIVATE LTD, MAYURBHANJ VS UNION OF INDIA	ABHISEK AGARWAL VS	// 0 //
227	D-WP(C)/13751/2025	NIRANJAN JENA	SHILPI SIDDHANT MOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10179/2025	VS THE STATE OF ODISHA	VS	0 //
228	D-WP(C)/13937/2025 WP(C)/10180/2025	HEMALATA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
229	D-WP(C)/14310/2025 WP(C)/10181/2025	M/S. ORIENT CONSTRUCTION (P) LTD., SAMBALPUR VS COMMISSIONER OF SALES TAX, ODISHA, BANIJYAKAR BHAWAN, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
230	D-WP(C)/13681/2025 WP(C)/10182/2025	SWARUP KUMAR CHAND VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
231	D-WP(C)/13814/2025 WP(C)/10183/2025	SUSANTA KUMAR MAHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
232	D-WP(C)/12975/2025 WP(C)/10184/2025	SAYED MUSARAF ALI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
233	D-WP(C)/13256/2025 WP(C)/10185/2025	RAKESH PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
234	D-WP(C)/14607/2025 WP(C)/10186/2025	MAA MANGALA SELF HELP GROUP, PURI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
235	D-WP(C)/14290/2025 WP(C)/10187/2025	BIJAY KUMAR MAHANTY VS ADDL. COMMISSIONER SETTLEMENT AND CONSOLIDATION, BOUDH	BIBHUTI BHUSAN MISHRA VS	// 0 //
236	D-WP(C)/14426/2025 WP(C)/10188/2025	RAMAKANTA PANIGRAHI VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
237	D-WP(C)/14612/2025 WP(C)/10189/2025	MAA SANTOSHI SELF HELP GROUP, PURI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
238	D-WP(C)/14571/2025 WP(C)/10190/2025	KABITA SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/14370/2025 WP(C)/10191/2025	STATE OF ODISHA ABHISHEKA SARANGI VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KENDRAPARA	ITISHREE TRIPATHY VS	// // ()
240	D-WP(C)/14124/2025 WP(C)/10192/2025	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// // ()
241	D-WP(C)/14145/2025 WP(C)/10193/2025	MINATI MARNDI VS COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION, BBSR	SASIBHUSAN JENA VS	// // ()
242	D-WP(C)/14590/2025 WP(C)/10194/2025	BIDYA SUNDAR GAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // ()
243	D-WP(C)/14301/2025 WP(C)/10195/2025	KUMARI TULASI BEHERA VS COLLECTOR-CUM-DISTRICT MAGISTRATE, MAYURBHANJ	GYANESWAR SATPATHY VS	// // ()
244	D-WP(C)/14382/2025 WP(C)/10196/2025	RAMA CHANDRA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
245	D-WP(C)/14543/2025 WP(C)/10197/2025	M/S TECHNOCRAT ENTERPRISES VS CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOM	KANANBALA ROY CHOUDHURY VS	// // ()
246	D-WP(C)/14622/2025 WP(C)/10198/2025	RANJAN KUMAR SWAIN VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// // ()
247	D-WP(C)/14535/2025 WP(C)/10199/2025	BINODINI MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
248	D-WPCRL/10799/2025 WPCRL/37/2025	SANTOSH KHILAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// // RANPUR /81 /2025 ()
249	D-ABLAPL/10372/2025 ABLAPL/4135/2025	NIRAJ KUMAR TIWARI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// // BARBIL /62 /2025 ()

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :10/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/10271/2025 ABLAPL/4136/2025	GANESH MALLICK VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BALIPATNA /4 /2025 () //
251	D-ABLAPL/10663/2025 ABLAPL/4137/2025	SK. HAMJUDDIN VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /71 /2025 () //
252	D-ABLAPL/10411/2025 ABLAPL/4138/2025	PRIYA KUMARI DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BAHALDA /42 /2025 () //
253	D-ABLAPL/10608/2025 ABLAPL/4139/2025	RANJEET BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /28 /2025 () //
254	D-ABLAPL/10468/2025 ABLAPL/4140/2025	CHAKRADHAR SAMARTHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/000001/2025
255	D-ABLAPL/10625/2025 ABLAPL/4141/2025	BRUNDABAN MOHAPATRA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	BAISINGA /105 /2025 () //
256	D-ABLAPL/10476/2025 ABLAPL/4142/2025	DEEPIKA MAHAPATRA VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	CUTTACK VIGILANCE /3 /2025 () //
257	D-ABLAPL/10724/2025 ABLAPL/4143/2025	SK RAJU VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /49 /2025 () //
258	D-ABLAPL/10251/2025 ABLAPL/4144/2025	GOURANGA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /110 /2025 () //
259	D-ABLAPL/10249/2025 ABLAPL/4145/2025	PRAMODA KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /110 /2025 () //
260	D-ABLAPL/10722/2025 ABLAPL/4146/2025	SK. RAJU VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /132 /2025 () //
261	D-ABLAPL/10795/2025	SHANTI LATA BEHERA	DEBASIS SWAIN	CAPITAL P.S. /128 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4147/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/10798/2025 ABLAPL/4148/2025	SHANTI LATA BEHERA VS STATE OF ODISHA	DEBASIS SWAIN VS	CAPITAL P.S. /130 /2025 () //
263	D-ABLAPL/10626/2025 ABLAPL/4149/2025	SUKADEV @ SUKADEB BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /121 /2025 () //
264	D-ABLAPL/10628/2025 ABLAPL/4150/2025	DAITARY BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KODALA /473 /2023 () //
265	D-ABLAPL/10627/2025 ABLAPL/4151/2025	SIBU @ SUBRAT BEHERA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /34 /2025 () //
266	D-ABLAPL/10551/2025 ABLAPL/4152/2025	SANJAY KHILAR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TUMUSINGA /51 /2025 () //
267	D-ABLAPL/10787/2025 ABLAPL/4153/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NUAGAON /74 /2025 () //
268	D-ABLAPL/10559/2025 ABLAPL/4154/2025	CHINMAYA KHILAR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	TUMUSINGA /51 /2025 () //
269	D-ABLAPL/10633/2025 ABLAPL/4155/2025	DIPTI PRASAD NAYAK @ DEPAK NAYAK VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	NAUGAON /65 /2025 () //
270	D-ABLAPL/10639/2025 ABLAPL/4156/2025	RANJAN KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	GUNUPUR /51 /2025 () //
271	D-ABLAPL/10640/2025 ABLAPL/4157/2025	SUBRATA PALLEI @ SONAM PALLEI VS STATE OF ODISHA	DEBASHREE PARIDA VS	DELANGA /115 /2025 () //
272	D-ABLAPL/10654/2025 ABLAPL/4158/2025	TOFAN SETHI VS	JAYADEBA BEHERA VS	KHARABEL NAGAR P.S. /32 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/10648/2025 ABLAPL/4159/2025	STATE OF ODISHA KRUSHNA KAR @ KRUSHNA CHANDRA KAR VS	AMITAV TRIPATHY VS	// ITAMATI /97 /2025 ()
274	D-ABLAPL/10659/2025 ABLAPL/4160/2025	STATE OF ODISHA SALIL KUMAR NAG VS	JAYADEBA BEHERA VS	// PATNAGARH /100 /2025 ()
275	D-ABLAPL/10652/2025 ABLAPL/4161/2025	STATE OF ODISHA SNIGDHA SAGARIKA MAHAKUD @ SIPA VS	SUSANTA KUMAR SAHU VS	// NAYAPALLI P.S. /108 /2025 ()
276	D-ABLAPL/10719/2025 ABLAPL/4162/2025	STATE OF ODISHA MIR SAYAD @ MIR SAYAT ALLI @ PINTU VS	BHARAT JALLI VS	// SATYABADI /59 /2025 ()
277	D-ABLAPL/10664/2025 ABLAPL/4163/2025	STATE OF ODISHA SEKH YUSUF VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /202 /2025 ()
278	D-ABLAPL/10740/2025 ABLAPL/4164/2025	STATE OF ODISHA RAJIB @ RAJIB KUMAR MOHAPATRA VS	BISWA PRAKASH DHAL VS	// RAIRAKHOL /83 /2025 ()
279	D-ABLAPL/10726/2025 ABLAPL/4165/2025	STATE OF ODISHA PRAFULLA SIKA VS	LALIT SAHU VS	// LOISINGHA(BOLANGIR) /80 /2025 ()
280	D-ABLAPL/10347/2025 ABLAPL/4166/2025	STATE OF ODISHA SANJAYA KUMAR MAHANKUDA @ SANJAYA MAHANKUDA VS	ANUPAM DASH VS	// CHATRAPUR /188 /2025 ()
281	D-ABLAPL/10683/2025 ABLAPL/4167/2025	STATE OF ODISHA KABIRAJ SAHOO VS	ROHIT RANJAN RAY VS	// //0 J.M.F.C.,BEGUNIA(Khordha ) 2(A)CC/0000089/2025
282	D-ABLAPL/10149/2025 ABLAPL/4168/2025	STATE OF ODISHA DEBA PRASAD DHAL VS	RAJ KISHOR SWAIN VS	// TANGI /219 /2024 ()
283	D-ABLAPL/10287/2025 ABLAPL/4169/2025	STATE OF ODISHA CHANDU @ CHANDAN @ RAJENDRA NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /122 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/10748/2025 ABLAPL/4170/2025	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA(G.R.P.S)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //
285	D-ABLAPL/10752/2025 ABLAPL/4171/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA(G.R.P.S)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //
286	D-ABLAPL/10682/2025 ABLAPL/4172/2025	SONU @ BISWAJIT BISWAL VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	KUMBHARAPARA /107 /2025 () //
287	D-ABLAPL/10707/2025 ABLAPL/4173/2025	PRAVAT BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /162 /2025 () //
288	D-ABLAPL/11001/2025 ABLAPL/4174/2025	ADITYA KUMAR SAHOO VS STATE OF ODISHA (GRPS)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //
289	D-ABLAPL/10709/2025 ABLAPL/4175/2025	NARENDRA PRADHAN VS STATE OF ODISHA	SATYABRATA DASH VS	TOMANDO /46 /2025 () //
290	D-ABLAPL/10743/2025 ABLAPL/4176/2025	SUSHANTA KUMAR PRADHAN VS STATE OF ODISHA	INDRAMANI SAHOO VS	//0 () //
291	D-ABLAPL/10384/2025 ABLAPL/4177/2025	SIPU ROUT @ SUSIL KUMAR ROUT VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BARANGA /172 /2025 () //
292	D-ABLAPL/11042/2025 ABLAPL/4178/2025	KABITA BARIK VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	TIRTOL /129 /2025 () //
293	D-ABLAPL/10669/2025 ABLAPL/4179/2025	SAROJ SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	JAJPUR TOWN /160 /2025 () //
294	D-ABLAPL/11024/2025 ABLAPL/4180/2025	RINKU NAIK @ DIBYASINGH NAIK VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	THUAMUL RAMPUR /43 /2025 () //
295	D-ABLAPL/11022/2025	SUJAN KUMAR NAIK	SIDHARTH SANKAR MOHAPATRA	THUAMUL RAMPUR /43 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :10/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4181/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/11013/2025 ABLAPL/4182/2025	ABHIRAM JENA VS STATE OF ODISHA (GRPS)	JYOTI PRAKASH PATRA VS	G.R.P.S. /54 /2025 () //
297	D-ABLAPL/11048/2025 ABLAPL/4183/2025	SANDIP KUMAR ROY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BADACHANA /92 /2025 () //